

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

DFR No : 405 of 2019 & IA No. 153 OF 2019

Dated: 26th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

Raichur Sholapur Transmission Company Ltd **Appellant(s)**
Versus
Power Grid Corporation of India Limited **Respondent(s)**

Counsel for the Appellant(s) : Rakesh Sinha
Rahul Bisht

Counsel for the Respondent(s) : Pallav Mongia for R-1
Ranjitha Ramachandran
Anushree Bardhan
Shubham Arya
Tanya Sareen for R-2
Sandeep Bajaj
Akanksha Nehra for R-23

ORDER

Appellant is permitted to serve Respondent No.12, 16 & 20 by dasti.

List the matter on **14.11.2019**

Ravindra Kumar Verma
Technical Member(electricity)

Justice Manjula Chellur
Chairperson

MK